Annexure 9

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

List of creditors as on: 12th September 2022

List of Other Creditors

		Details of cl	aim received	Details of	claim admitte	d							
Sl. No.	Name	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amoun t covere d by guaran tee	Wheth er relate d party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
1	A C Oommen	25-11-2021	2,00,000	2,00,000	Home buyer			NA			0		as per RERA Under CCP No 47/2021, dated 23-02-2021 from 24-02-2014 compensation of 200000 is treated as other creditors since it is a court order.
2	Chiramel Mathai Mammen & Keny Varghese Mammen	24-11-2021	1,00,000	1,00,000	Home buyer			NA			0		as per RERA Under CCP No 23/2021, dated 22-01-2021 from 23-09-2014 compensation of 100000 is treated as other creditors since it is a court order.
3	Dr. Biju Murali	25-11-2021	15,00,000	15,00,000	Home buyer			NA			0		As per refund agreement dtd 12.02.2016 executed btwn CD & Mr.Biju Murali, it is agreed that compensation of Rs.15 Lacs is agreed to be paid.
4	Dr. C R Manoj (POA V K Rajendran)	25-11-2021	1,05,000	1,05,000	Home buyer			NA			0		As per RERA order, CCP No.38/2021 dtd 23.10.2021 the complainant is eligible for loss of Rs.1 Lac.
5	Eby Dius Kandachamkulam	26-11-2021	1,50,000	1,50,000	Home buyer			NA			0		as per RERA Under CCP No 24/2020, dated 15-02-2021 from 01-12-2012 compensation of 150000 is treated as other creditors since it is a court order.
6	George John/Elezabeth Shirly	26-11-2021	1,00,000	1,00,000	Home buyer			NA			0		as per RERA Under CCP No 19/2020, dated 22-01-2021 from 09-05-2015 compensation of 100000 is treated as other creditors since it is a court order.

		Details of cl	aim received	Details of	claim admitte	d						
SI. No.	Name	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amoun t covere d by guaran tee	Wheth er relate d party?	% voting share in CoC	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
7	Jiji Joseph	25-11-2021	1,00,000	1,00,000	Home buyer			NA		0		as per RERA Under CCP No 36/2021, dated 23-10-2021 from 19-03-2014 compensation of 100000 is treated as other creditors since it is a court order.
8	K V Samuel	11-01-2022	3,00,000	3,00,000	Home buyer			NA		0		as per RERA Under CCP No 114/2020, dated 22-01-2021 from 01-01-2014 compensation of 300000 is treated as other creditors since it is a court order.
9	Lissy Antony	27-11-2021	2,00,000	2,00,000	Home buyer			NA		0		as per RERA Under CCP No 21/2020, dated 22-01-2021 from 01-02-2013 compensation of 200000 is treated as other creditors since it is a court order.
10	Shajeel Abdul Rasheed & Anisa Shajeel	26-11-2021	1,00,000	1,00,000	Home buyer			NA		0		As per Order of KRERA in CCP No.03/2021, 08/2021, 15/2021, 36/2021, 37/2021, 38/2021, 42/2021, 45/2021, 47/2021, 49/2021 and 165/2020 dt. 23rd October 2021 compensation is treated as other creditors.
11	Thomas Kanjirappallil Eapen	24-11-2021	2,00,000	2,00,000	Home buyer			NA		0		as per RERA Under CCP No 15/2021, dated 19/7/2014 compensation of 200000 is treated as other creditors since it is a court order.
12	Sara Mathews& Minu Mariam Mathews	26-11-2021	2,00,000	2,00,000	Home buyer			NA		0		RERA order CCP No.22/2020 dtd 22.01.2021 compensation of 200000 is treated as other creditors since it is a court order
13	Shibu George	27-11-2021	1,81,000	1,81,000				NA		0		as per Arbitration case No 1/2017, dated 14/7/2018 compensation of 181000 is treated as other creditors

		Details of cl	aim received	Details of	claim admitte	d							
S1. No.	Name	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amoun t covere d by guaran tee	Wheth er relate d party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
14	Annie Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
15	George Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
16	Jacob Koshy	26-11-2021	5,31,22,613	5,29,42,658.68	Unsecured			NA			1,79,954.32		The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
17	Mohan John Mathew ,Babitha Saira Mathew & Deepak Joseph Mathew	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor

		Dataila of al	aim received	Dotaile of	claim admitte	J				l			T
		Details of ci	aim received	Details or	ciaim admitte	a I	4						
						A							
						Amoun t	Wheth			Amount of any			
						covere	er			mutual			
						d by	relate	% voting		dues,	Amount of	Amount of	
S1.		Date of	Amount	Amount of claim		guaran	d	share in	contingent	that may	claim not	claim under	
No	Name	receipt	claimed	admitted	claim	tee	party?	CoC	claim	be set-off	admitted	verification	Remarks
													The claim is for amount in the Arbitration
													award. The arbitration award is for the sale
													consideration of 49.50 cents of land in
													Sr.No.2571/1,2572/A, and 2572/A1 of
40	Rachel Koshy &	0 < 44 0004	27.24.400	25.22.452.54				3.7.1			40 (55 4)		Vanchiyoor Village, Thiruvananthapuram.
18	Rachel Roy George	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		Hence not a Financial Creditor
													The claim is for amount in the Arbitration award. The arbitration award is for the sale
													consideration of 49.50 cents of land in
													Sr.No.2571/1,2572/A, and 2572/A1 of
	Saramma Koshy &												Vanchiyoor Village, Thiruvananthapuram.
19	Saramma Jacob	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		Hence not a Financial Creditor
													The claim is for amount in the Arbitration
													award. The arbitration award is for the sale consideration of 49.50 cents of land in
													Sr.No.2571/1,2572/A, and 2572/A1 of
													Vanchiyoor Village, Thiruvananthapuram.
20	Susan P. Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		Hence not a Financial Creditor
													The claim is for amount in the Arbitration
													award. The arbitration award is for the sale
													consideration of 49.50 cents of land in
													Sr.No.2571/1,2572/A, and 2572/A1 of
	Thankamma												Vanchiyoor Village, Thiruvananthapuram.
21	Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		Hence not a Financial Creditor

		Details of cl	aim received	Details of	claim admitte	d							
S1. No.		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amoun t covere d by guaran tee	Wheth er relate d party?	% voting share in CoC	contingent	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
22	Mary Koshy	26-11-2021	37,36,109	37,23,453.54	Unsecured			NA			12,655.46		The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/A, and 2572/A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
23	Manju Varghese(POA- Mathew Philips Mathews)	25-11-2021	3,00,000	3,00,000	Home buyer			NA			0		Interest @14.05% as per RERA Under CCP No 42/2021, dated 23-10-2021 from 30-05-2013. Compensation of 300000 is treated as other creditors since it is a court order.
24	Estheramma Raju	05-09-2022	1,05,000	0	Home buyer			NA			1,05,000		Claim received after 90 days of CIRP commencement period hence applied for seeking direction from NCLT.
25 TOT	Ashkar Hamsa	03-09-2022	1,00,000 8695248 5		Home buyer			NA			1,00,000 4,86,198.00		Claim received after 90 days of CIRP commencement period hence applied for seeking direction from NCLT.

Note: The claims received from the Unsecured Financial Creditors in a class of Home Buyers includes arbitration award. We have considered the arbitration award as other creditors.